

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

Jaipur Bench, Jaipur

ORDER SHEET

5

Application No. 537/93 of 199 .

Applicant(s) Pradeep Kumar
Jain and Ors.

Respondent(s) U.O.I. & Ors.

Advocate for Applicant(s)

Advocate for Respondent(s)

Mr. R. N. Mathur

Mr. Manish Bhandari

Notes of the Registry

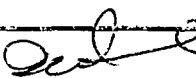
Orders of the Tribunal

23.8.94

The applicants are at liberty to raise the dispute relating to Seniority whenever any other cause arise. The learned Counsel for the respondents submits that the respondents have already prepared the Seniority list. In the light of the Submissions made by the learned Counsel for the respondents, the O.A. is disposed of accordingly with no order as to costs.


(O.P. Sharma)
Member (A)


(D.L. Mehta)
Vice Chairman

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on 23.8.94
 20.8.94